

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:54  
ANSWERED ON:28.07.2010  
EXTRADITION OF WARREN ANDERSON  
Rai Shri Prem Das;Yadav Shri Ranjan Prasad

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether the Government proposes to get Warren Anderson extradited to India from United States of America;
- (b) if so, the details thereof and the present status of the extradition including the hurdles faced by the Government;
- (c) whether any decision was arrived at on Warren Anderson in the meeting of Group of Ministers;
- (d) if so, the details thereof;
- (e) whether the Government intends to take action against the persons who helped Warren Anderson escape from India; and
- (f) if so, the details thereof and if not, the reasons therefor?

**Answer**

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA)

(a) & (b) Yes, Sir. Since 1993, the Government of India has collectively examined the matter regarding the extradition of Warren Anderson from the USA. In May 2003 it was decided to forward the request for the extradition of Warren Anderson on the basis of the available evidence. However, in June 2004, the US Government stated that the request of the Government of India could not be executed as it did not meet the relevant provisions of the Indo-US Extradition Treaty of 1999.

During 2004, 2005 and 2008, the Government of India took up the matter again with the US Government to re-consider its decision on the basis of additional inputs provided to them by the Government of India. However, these requests were turned down by them indicating that there was nothing new from the Indian side.

(c) to (f) As per the minutes of the Group of Ministers Meeting held in June 2008, it was directed that the legal pursuit for extradition may be expedited by the MEA. During the meeting of the re-constituted Group of Ministers held from 18-21 June, 2010, it was recommended that the CBI with the assistance of the Ministry of Law, Ministry of External Affairs and the Attorney General would put together additional material in support of the request for extradition of Warren Anderson and MEA be directed to press the request for extradition with the US Government.